GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:2014 ANSWERED ON:02.12.2011 JUNK FOOD

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Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Union Government has urged all the States/Union Territories to consider banning junk food and aerated drinks in educational institutions:
- (b) if so, the details of the compliance by State Governments thereto; and
- (c) the time by which the said direction is likely to be implemented in the country?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY)

(a) to (c): The Union Minister of Health & Family Welfare has written to Health Ministers of all States & UT's & the Union Minister for Human Resource Development to consider issuing instructions for withdrawal of Junk food and carbonated drinks from school and college canteens. Letters have also been written to Chief Minister of all States/UTs to seriously consider issuing instructions to Vice Chancellors of Universities including Medical and Agriculture Universities of their respective States for withdrawal of junk food and carbonated drinks from canteens of educational institutes.

Several States/UTs have acknowledged the Government of India's request. Further, the M/o Human Resource Development has sent instructions to University Grant Commission with advice to write to the Vice Chancellors of all universities including Medical & Agriculture Universities about the same